

S.No.	Station	No. of PPTs Applying Received	No. of PPTS Issued
19.	Nagpur	4196	3900
20.	Patna	15351	7043
21.	Trichy	59988	32210
22.	Trivandrum	42099	4415
		866740	569237

### Fertilizer Pricing

9477. SHRI SUDHIR GIRI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether I.M.F. have imposed certain conditions on fertilizer pricing in the country;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c). The question of general conditionalities imposed by I.M.F. was replied to by the Finance Minister in Lok Sabha in 28th February, 1992 (Vide Lok Sabha Unstarred Question No. 844).

### Rural Agricultural Insurance Corporation

9478. SHRI SOBHANADRESWARA RAO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal to establish a Rural Agricultural Insurance Corporation;

(b) if so, the details thereof; and

(c) the date by which it is likely to be set up?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) No., Sir.

(b) and (c). Do not arise.

[Translation]

### Compensation to Owners of Land Between Pakistan Border and Barbed Fence

9479. SHRI MOHAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the farmers whose land lies between Pakistan border and barbed fence have been compensated by the Government;

(b) the arrangement made by the Government in regard to the crop cultivated beyond the fences which is destroyed by wild animals;

(c) the reasons for which the gates